

# GOVERNMENT OF KERALA

Abstract

Kerala Service Rules - Periodical Surrender of Earned leave - Deferred - Orders issued.

### **FINANCE (RULES-B) DEPARTMENT**

G.O. (P) No. 42/2020/Fin

Dated, Thiruvananthapuram, 16.04.2020

## ORDER

As part of the economy measures adopted to tide over the financial constraints caused by the outbreak of COVID 19 pandemic, periodical surrender of Earned Leave by all categories of employees and teachers including those on temporary appointments will be deferred for a period of three months from the date of this order. This will apply to all bills pending with treasury as on the date of this order. Sanctions already issued, which are pending encashment, will be cancelled and Earned Leave re-credited to the leave account of the respective employees.

2. All Heads of Departments / Drawing and Disbursing Officers and Treasury Officers will ensure strict compliance of this order.

### By order of the Governor,

## RAJESH KUMAR SINGH ADDITIONAL CHIEF SECRETARY (FINANCE)

To

The Principal Accountant General (A&E),Kerala, Thiruvananthapuram. The Principal Accountant General (G&SSA),Kerala, Thiruvananthapuram. The Accountant General (E&RSA), Kerala, Thiruvananthapuram. All Additional Chief Secretaries/Principal Secretaries/Secretaries/Special Secretaries/Additional Secretaries/Joint Secretaries/Deputy Secretaries/Under

Secretaries to Government.

The Secretary to Governor, Raj Bhavan.

The Private Secretary to Speaker/Deputy Speaker of the Legislative Assembly. The Additional Secretary to the Chief Secretary.

The Private Secretaries to the Chief Minister and other Ministers.

The Private Secretary to the Leader of Opposition.

All Heads of Departments / Offices. All Departments and Sections of the Secretariat. The Director of Treasuries, Thiruvananthapuram. The Secretary, K.P.S.C., Thiruvananthapuram (with C.L.) The Registrar, High Court of Kerala, Ernakulam (with C.L.) The Registrar, University of Kerala/Kochi/Calicut/Mahatma Gandhi/Kannur (with C.L.) The Registrar, Kerala University of Fisheries and Ocean Studies (with C.L.) The Registrar, Kerala Veterinary and Animal Sciences University (with C.L.) The Registrar, Kerala University of Health & Allied Sciences (with C.L.) The Registrar, National University of Advanced Legal Studies (with C.L.) The Registrar, Central University of Kerala (with C.L.) The Registrar, Thunchath Ezhuthachan Malayalam University (with C.L) The Registrar, Kerala Lok Ayukta, Thiruvananthapuram. The Registrar, Kerala Agricultural University, Mannuthi. The Registrar, Sree Sankara Sanskrit University, Kalady (with C.L.) The Secretary, Ombudsman for Local Self Government, Thiruvananthapuram. The Advocate General, Kerala, Ernakulam (with C.L.) The Secretary, K.S.E.B., Thiruvananthapuram (with C.L.) The General Manager, K.S.R.T.C., Thiruvananthapuram. The Secretary, Human Rights Commission, Thiruvananthapuram. The State Election Commissioner, Kerala, Thiruvananthapuram. The State Chief Information Commissioner (with C.L.) The Nodal Officer, www.finance.kerala.gov.in.

The Web and New Media, Information & Public Relations Department. The Stock File / Office Copy (E-1491187).

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